

ITEM NO.11

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 5627/2025

SUSHIL

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 09-04-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. P. V. Yogeswaran, Adv.
Mr. Harshit Vashisht, Adv.
Mr. V. Kandha Prabhu, Adv.
Ms. Dhatri Singh, Adv.
Mr. Guneswaran Pv, Adv.
Mr. Ashish Kumar Upadhyay, AOR

For Respondent(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Sanjana Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed on behalf of sole respondent.

As per Office report, scanned copies of High Court and Trial Court records have been received. Let the soft copies of the same be provided to learned counsels for both the parties.

The matter be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar

DM